

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

9.

**IA 4362(MB)2023
IN C.P. (IB)/3730(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.02.2024**

NAME OF THE PARTIES:

Swastik Auto Works
Vs
Pramukh Car Riders Limited

SECTION: 9, 44(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. None present. List this matter for hearing on **26.03.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)